

Fixed for admission on ①
22-3-93 at Nagpur.

for
Deputy Registrar

St. 74/93

Dt. 22.3.1993.

Heard counsel for the
applicant. In the circumstances
narrated by the applicant, we
do not think that the order of
transfer should be set aside.

Dismissed summarily.

M. Y. Priolkar
(M.Y.PRIOLKAR)
MEMBER(A)

M. S. Deshpande
(M.S.DESHPANDE)
VICE-CHAIRMAN

.B.

22/3/93
order/Judgement despatched
to Applicant/Respondent(s)
on 27/4/93.

27/4/93